

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 21 OF 2016

Dated: 17th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Municipal Corporation of Greater Mumbai Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Harinder Toor a/w
Mr. I.P.S. Oberoi
Mr. V.K. Patil (Rep.)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
Mr. Venkatesh
Mr. Pratyush Singh
Mr. Sandeep Rajpurohit for R-1
Mr. Abhishek Munot
Mr. Kunal Kaul
Mr. Akshat Jain for R-2
Mr. Hasan Murtaza
Ms. Malavika Prasad for R-3

ORDER

List the matter on **21.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**